

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 24.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP140/ 16	TP178/17	Hearing	391/ 394	Weg Electric India Pvt.Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SINCHANA M.R [9945320087]	ROC/RO	

Counsel for petitioner is present. Smt. M.R. Sinchana appearing for ROC is present. Heard her. None appeared from OL office. It is reported already OL has filed his report and he has not raised any objection. Heard counsel for petitioner. He has filed affidavit stating that notices to all relevant authorities have been given and there is no other authority to give notice. He is directed to file latest audited balance sheet of the company.

Heard him. Orders reserved. Counsel for respondent is present.


MEMBER (J)


MEMBER (T)